

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2016**

**Dated: 7<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Siwana Solar Power Project (P) Ltd.**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1  
Ms. Anushree Bardhan for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.01.2018.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**